POST OFFER PUBLIC ANNOUNCEMENT
FOR THE ATTENTION OF THE SHAREHOLDERS OF
JPT SECURITIES LIMITED

Registered Office: AD- 97, Shalimar Bagh, Delhi – 110 088

This Public Announcement ("Announcement") is being issued by **Saffron Capital Advisors Private Limited**, the Manager to the Offer, on behalf of **Awaita Properties Private Limited** (hereinafter referred to as **'Acquirer'** or **'Awaita'**).

This Announcement is in continuation of, and should be read in conjunction with the original Public Announcement dated April 30, 2008 ('PA'), Corrigendum to Public Announcement dated June 25, 2008 and the Letter of Offer dated June 25, 2008 sent to the shareholders/ beneficial owners of JPT Securities Limited ('Target Company') under the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto ('SEBI (SAST) Regulations'), by the Acquirer to acquire up to 6,01,200 fully paid up Equity Shares of Rs. 10/- each, representing 20% of the outstanding voting /paid up equity share capital of Target Company at a price of Rs. 32.50/- (Rupees Thirty Two and Fifty Paisa only) per fully paid up equity share, payable in cash.

The offer formalities have been completed, details thereof are as under:

1	Name of the Target Company	JPT Securities Limited			
2	Name of Acquirer including PACs	Awaita Properties Private Limited PAC - Not Applicable			
3	Name of Manager to the Offer	Saffron Capital Advisors Private Limited			
4	Name of Registrar to the Offer	Intime Spectrum Registry Limited			
5	Offer Details				
	a) Date of opening of the Offer	Wednesday, July 09, 2008 (as per revised schedule)			
	b) Date of closure of the Offer	Monday, July 28, 2008 (as per revised schedule)			
6	Details of the acquisition				
	Item	**Proposed in the offer document**		**Actual**	
6.1	Offer price	Rs.32.50		Rs.32.50	
6.2	Share holding of Acquirer before SPA/PA - Number of shares (%)	--		--	
6.3.A	Shares acquired by way of SPA or market purchases - Number of shares (%)	18,05,450 (60.06%)		18,05,450 (60.06%)	
6.3.B	Voting Rights acquired pursuant to the acquisition of Preference shares on which dividend was in arrears for more than 2 years	----		----	
6.4	Shares acquired in the open offer Number of shares (% of paid up capital)	6,01,200 (20.00%)		900 (0.03%)	
6.5	Size of the open offer (No of shares multiplied by offer price per share)	6,01,200 shares X Rs. 32.50 = Rs.1,95,39,000		900 shares X Rs.32.50 = Rs.29,250	
6.6	Shares acquired after P.A but before 7 working days prior to closure date, if any.(No & %)	--		--	
	6.6.1 Price of the shares acquired	--		--	
	6.6.2 No of shares acquired	--		--	
	6.6.3 % of shares acquired	--		--	
6.7	Post Offer Share holding of Acquirer - Number of shares (%) (2+3A+3B+4+6)	24,06,650 (80.06%)		18,06,350 (60.09%)	
6.8	Pre & Post offer share holding of Public (No. & %)	**Pre Offer**	**Post Offer**	**Pre Offer**	**Post Offer**
		12,00,550	5,99,350	12,00,550	11,99,650
		39.94%	19.94%	39.94%	39.91%
7	Status of the escrow account, whether released or not	The amount lying in the Cash Escrow Account is yet to be released to the Acquirer.			
8	Payment of interest, if any, to the shareholders along with the details thereof	Not applicable			
9	Status of investor complaints received, if any	No investor complaints have been received in respect of the Offer.			

The Acquirer and its Directors accepts full responsibility for the information contained in this Post Offer Public Announcement and are jointly and severally responsible for the obligations of the Acquirer as laid down in the SEBI (SAST) Regulations.

This Post Offer Public Announcement will also be available on the SEBI website www.sebi.gov.in

Issued by: Manager to the Offer on behalf of the Board of Directors of the Acquirer

SAFFRON
energising ideas

SAFFRON CAPITAL ADVISORS PRIVATE LIMITED
Ground Floor,Vilco Center, Subhash Road,
Behind Garware, Vile Parle (E), Mumbai-400057.
Tel No: +91 22 4082 0901/0903; Fax No: +91 22 26820502;
Contact Person: Mr. Abhijit A. Diwan; Email: abhijit@saffronadvisor.com;
Website: www.saffronadvisor.com; SEBI Registration No: INM000011211

Place : Mumbai

Date : August 05, 2008

Size : 12 x 23cm